

remit, within the framework of the exchange control regulations, 50 per cent of their wages subject to the maximum of Rs. 250 p.m. instead of the present rate of Rs. 50 p.m.

(C) The position with regard to fleet personnel getting below Rs. 150 p.m. was left open for discussion later.

(ii) Retirement Benefits:—

(A) *Payment of Provident Fund accumulation and gratuity:*

The Committee recommended that the amounts held in Pakistan (Rs. 2,08,858.81) and in India (Rs. 1,14,665.04) on account of Provident Fund accumulation and gratuity of the employees might be permitted to be repatriated, and outstanding claims settled on both sides and that excess of the credit to the Indian account in Pakistan over the Pakistan account in India, viz. Rs. 94,200 might be settled on a matching basis on lines similar to those set out in (b) below. The amounts are subject to verification from the company's accounts in the two countries.

(B) *Payment of Retirement dues in the future:*

It was agreed that the problem of the Company's employees could only be settled on the principle of reciprocity. It was, therefore, felt that the retirement dues of the employees of the Company might be permitted to be repatriated to Pakistan provided the Provident Fund and other retirement dues of the Indian Nationals who served in non-Government establishments and had retired from Pakistan in the past might also

be allowed to be repatriated on a matching basis.

2. *Retention of Pakistani Nationals:—*

It was agreed that this should be left open for discussion at a meeting to be held at an early date between the two Governments represented at the appropriate level.

**चावल बनाने पर प्रतिबन्ध**

2682. श्री रणजय सिंह :  
श्री यशपाल सिंह :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में चावल की कमी को दूर करने और उसके उत्पादन में वृद्धि करने के उद्देश्य से ग्रामीण क्षेत्रों में यांत्रिक तरीकों से चावल बनाने पर प्रतिबन्ध हटाने के लिये क्या कोई योजना सरकार के विचाराधीन है ; और

(ख) यदि हां, तो प्रतिबन्ध कब तक हटा दिया जायेगा ?

खाद्य तथा कृषि मंत्रालय में उपसत्री ( 1 दा० रा० चम्पल ) : (क) यांत्रिक तरीकों से चावल बनाने पर वैसे ही कोई प्रतिबन्ध नहीं है ।

(ख) प्रश्न ही नहीं उठता ।

**Food Reserves**

2683. **Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of Australia have been asked to help India in building buffer reserve of food; and

(b) if so, the reaction of that Government thereto?